

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.407**  
**IB/889/ND/2022**

**IN THE MATTER OF:**

Canara Bank (E-Syndicate Bank)	...	Applicant
Versus		
Creative Looms And Crafts Private limited	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 22.05.2023**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Ms. Anju, Adv. & Mr. Hitesh Sachar, Adv.
For the Respondent	: Ms. Purti Gupta, Adv., Ms. Heena George, Adv. & Ms. Shauravi, Adv.

**ORDER**

Heard the submissions made by the Ld. Counsels for both the parties. The Ld. Counsels for both the parties have prayed for grant of two weeks' time in this matter. At the request of the Ld. Counsels for both the parties, two weeks' time is granted.

Let the matter be fixed for hearing on **10.07.2023**.

**Sd/-**  
**DR. BINOD KUMAR SINHA,**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P.S.N. PRASAD,**  
**MEMBER (JUDICIAL)**